

FORM A
PUBLIC ANNOUNCEMENT
FOR THE ATTENTION OF CREDITORS OF MOTOCRUIZER RENTAL LLP
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	MOTOCRUIZER RENTAL LLP
2.	Date of Incorporation of Corporate Debtor	17-01-2017
3.	Authority under which Corporate Debtor is Incorporated / Registered	ROC Mumbai
4.	Corporate Identity No. of Corporate Debtor	AAI-2855
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	10 TH Floor NESCO tower 4, C Wing Western Express Highway NESCO IT Park, Goregaon East Mumbai City, Maharashtra, India, 400063
6.	Insolvency Commencement Date In respect of Corporate Debtor	28.04.2026
7.	Estimated date of Closure of Insolvency Resolution Process	25.10.2026
8.	Name and Registration number of the Insolvency Professional acting as Interim Resolution Professional	Name: Kanhaiya Maheshwari Registration Number: - IBBI/IPA- 001/IP-P01291/2018-2019/12005
9.	Address and e-mail of the Interim Resolution Professional, as registered with the Board	Address: -506 Amlesh Apartment Malviya Nagar , Khamla Nagpur - 440025 (M.H.) Email Id: kanhaiya_maheshwarica@yahoo.com
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	Address: -506 Amlesh Apartment Malviya Nagar , Khamla Nagpur - 440025 (M.H.) Email Id: cirpmotocruizerllp@gmail.com
11.	Last date for submission of claims	12.05.2026

12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/_home/_downloads
		NA

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of Corporate Insolvency Resolution Process of **MOTOCRUIZER RENTAL LLP on 28.04.2026 (order received on 30.04.2026).**

The creditors of **MOTOCRUIZER RENTAL LLP** are hereby called upon to submit their claims with proof on or before 12.05.2026 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties

Kanhaiya Maheshwari



Mr. Kanhaiya Maheshwari
(Interim Resolution Professional)

In the matter of **MOTOCRUIZER RENTAL LLP**
IP Reg.no. IBBI/IPA-001/IP-P01291/2018-19/12005
AFA valid upto 30-06-2027

Address: 506 Amlesh Apartment, Malviya Nagar, Khamla Nagpur, Maharashtra-440025
Email: kanhaiya_maheshwarica@yahoo.com

Date: 02-05-2026
Place: Nagpur